

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16736/2025 BLAPL/6021/2025	BHIMASEN PAIKRAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /211 /2023 JMFC, KANAS(Puri) GR/0000379/2023
2	D-BLAPL/17036/2025 BLAPL/6022/2025	AJAY MALIK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	BIDANASI /13 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000059/2025
3	D-BLAPL/17591/2025 BLAPL/6023/2025	KANDARPA SETH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /87 /2025 JMFC, MURIBAHAL(Balangir) GR/0000083/2025
4	D-BLAPL/16350/2025 BLAPL/6024/2025	KISHORE BIRO VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MOHANA /42 /2025 J.M.F.C.,MOHANA(Gajapati ) GR/0000043/2025
5	D-BLAPL/17066/2025 BLAPL/6025/2025	PRATAP CHANDRA GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /132 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000472/2025
6	D-BLAPL/16707/2025 BLAPL/6026/2025	ABHIMANYU SISA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHITRAKONDA /100 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000071/2021
7	D-BLAPL/16730/2025 BLAPL/6027/2025	SHANKARSHAN BEHERA @ SHANKAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /40 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000019/2025
8	D-BLAPL/17659/2025 BLAPL/6028/2025	R.NAIDU VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2025
9	D-BLAPL/16032/2025 BLAPL/6029/2025	MANTU @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	SEA BEACH /217 /2024 J.M.F.C.,PURI(Puri) GR/0000757/2024
10	D-BLAPL/16078/2025 BLAPL/6030/2025	RAJIB CHHATI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	AMBADOLA /48 /2019 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000025/2019
11	D-BLAPL/17081/2025 BLAPL/6031/2025	GASIANI BADANAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000019/2024

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12	D-BLAPL/17491/2025 BLAPL/6032/2025	SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	MARKAT NAGAR /97 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000512/2025
13	D-BLAPL/17086/2025 BLAPL/6033/2025	SUKUMAR DAS @ TUNA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /222 /2025 J.M.F.C,JALESWAR(Baleshwar) CT/0000248/2025
14	D-BLAPL/17209/2025 BLAPL/6034/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	LINGARAJ P.S. /26 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000062/2025
15	D-BLAPL/17227/2025 BLAPL/6035/2025	SHIBA SHANKAR SARDAR @ SHIV @ SHIBA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ERASAMA /10 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000024/2025
16	D-BLAPL/17634/2025 BLAPL/6036/2025	TIMURU HANTAL @ DURLAV HANTAL @ DULLAB VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /79 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000075/2023
17	D-BLAPL/16029/2025 BLAPL/6037/2025	SARTIKA BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /332 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(Koraput) ST/0000007/2024
18	D-BLAPL/16030/2025 BLAPL/6038/2025	PURNA CHANDRA Ghibila VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	// SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000019/2025
19	D-BLAPL/16031/2025 BLAPL/6039/2025	ARUN LUHA VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /239 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000099/2025
20	D-BLAPL/17454/2025 BLAPL/6040/2025	PABITRA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	KOTINANDA /152 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000878/2025
21	D-BLAPL/17042/2025 BLAPL/6041/2025	PANA SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /75 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000222/2022
22	D-BLAPL/17038/2025 BLAPL/6042/2025	BISWAJIT MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /151 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000096/2020
23	D-BLAPL/17405/2025	SAMIR KERKETTA	SOUMYA RANJAN DAS	RAIBAGA /63 /2020

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	BLAPL/6043/2025	VS STATE OF ODISHA	VS	1ST. A.D.J.,ROURKELA(Sundargarh) ST/000090/2020
24	D-BLAPL/16677/2025 BLAPL/6044/2025	ALOK NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PARJANG /67 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/000088/2025
25	D-BLAPL/16913/2025 BLAPL/6045/2025	DINESH KUMAR TRIPATHY VS STATE OF ODISHA	RAJKISHOR SWAIN VS	CHARICHHAKA /31 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000362/2025
26	D-BLAPL/15655/2025 BLAPL/6046/2025	JEEVRAJ SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/000018/2025
27	D-CMP/22976/2025 CMP/871/2025	MANMATH BAG VS NIRUPAMA BAG	SURYAKANTA DWIBEDI VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000692/2013
28	D-CMP/23563/2025 CMP/872/2025	KANAK MOHARANA VS SRI SRI SRI MADAN MOHAN MAHAPRABHU BIJE, GANJAM	LALIT KUMAR MAHARANA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) EC/0000001/2023
29	D-CONTC/19992/2025 CONTC/2458/2025	SRIKANTA KAR VS SUSHIL KUMAR LOHANI,IAS	ADV. VS	// () //
30	D-CONTC/23619/2025 CONTC/2459/2025	SURYASHIKHA KHUNTIA VS ASWTHY S.,IAS	ADV. VS	// () //
31	D-CONTC/17002/2025 CONTC/2460/2025	BABULA@BABULI BISWAL@BABULA BISWAL VS ANKITA PRIYADARSINI PANDA,TAHASILDAR	ADV. VS	// () //
32	D-CONTC/22246/2025 CONTC/2461/2025	STATE TRANSPORT RETIRED EMPLOYEES VS USHA PADHY,IAS	ADV. VS	// () //
33	D-CRLMC/17401/2025 CRLMC/2065/2025	DEBENDRA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /79 /2018 J.M.F.C.,BORIGUMMA(Koraput) GR/0000420/2018
34	D-CRLMC/17414/2025 CRLMC/2066/2025	DEBENDRA MAJHI VS	ARIJEET MISHRA VS	BORIGUMMA /80 /2018 J.M.F.C.,BORIGUMMA(Koraput)

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35	D-CRLMC/17429/2025 CRLMC/2067/2025	STATE OF ODISHA DAMBARU BHUMIA VS STATE OF ODISHA	ARIJEET MISHRA VS	GR/0000421/2018 BORIGUMMA /111 /2019 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000057/2019
36	D-CRLMC/17566/2025 CRLMC/2068/2025	SAROJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /54 /2013 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000225/2013
37	D-CRLMC/11921/2025 CRLMC/2069/2025	SARAT ROUT VS STATE OF ODISHA	SWARAJ PATEL VS	TALSARA /38 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000174/2024
38	D-CRLMC/17178/2025 CRLMC/2070/2025	NIGAMANANDA MISHRA VS DEVJANI MISHRA	SUBASH CHANDRA ACHARYA VS	// JUDGE FAMILY COURT, BARIPADA(Ma) Cp/0000023/2025
39	D-CRLMC/17570/2025 CRLMC/2071/2025	KARTIKEYA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SPL.TASK FORCE /15 /2019 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001196/2019
40	D-CRLMC/14414/2025 CRLMC/2072/2025	BARENDRA PATRA VS BISWAJIT DAS	PRATIK DASH VS	//0 NYAYADHIKARI,GRAMA NYAYALAYA ICC/0000017/2023
41	D-CRLMC/17458/2025 CRLMC/2073/2025	KESHAB PRUSTY VS STATE OF ODISHA	SATYABRATA DASH VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur ) ICC/0000017/2022
42	D-CRLMC/16132/2025 CRLMC/2074/2025	AMULYA @ MILAN MUDULI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /54 /2019 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000074/2019
43	D-CRLMC/17688/2025 CRLMC/2075/2025	SUSHANTA PODH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /15 /2021 1ST A.D.J.-CUM-PO,CHILDRENS COURT Spl/0000111/2022
44	D-CRLMC/17612/2025 CRLMC/2076/2025	RAJA@RUDRA NARAYAN SAHOO VS STATE OF ODISHA	ACHYUTA PRIYA DARSAN MISHRA VS	TIRTOL /421 /2023 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000069/2023
45	D-CRLMC/17554/2025 CRLMC/2077/2025	ADITYA@PINTU SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /266 /2016 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000123/2016

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46	D-CRLMP/13453/2025 CRLMP/706/2025	APARAJITA PATTNAIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	//0 () //
47	D-CRLREV/17485/2025 CRLREV/294/2025	SUBASH PRADHAN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	CHANDANPUR /78 /1997 1ST A.D.J., PURI(Puri) CRA/0000025/2011
48	D-MACA/18049/2025 MACA/667/2025	JUDHISTER BEHERA VS RAMA CHANDRA BISWAL	DEBASISH PATNAIK VS	// VITH M.A.C.T. KHURDA(Khordha ) Mac/0000024/2015
49	D-MACA/18398/2025 MACA/668/2025	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA VS TAMBALA BEHERA	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000137/2022
50	D-MACA/18409/2025 MACA/669/2025	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA VS SASHI BEHERA	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000138/2022
51	D-MACA/18424/2025 MACA/670/2025	DASARATHI BEHERA VS HRUSIKESH JENA	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000983/2025
52	D-MACA/18650/2025 MACA/671/2025	MAHESWAR SWAIN VS ASHOK KUMAR AHUJA	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000521/2010
53	D-MACA/19001/2025 MACA/672/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL VS SULABHA CHANDRA SAHOO	ADAM ALI KHAN VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000102/2019
54	D-MACA/19002/2025 MACA/673/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., KHURDA VS RUPASHREE BEHERA	ADAM ALI KHAN VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000091/2023
55	D-MACA/19005/2025 MACA/674/2025	SHRIRAM GENERAL INSURANCE CO. LTD., JAIPUR, RAJASTHAN VS RENUKA HALDAR	ADAM ALI KHAN VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000101/2014
56	D-MACA/19168/2025 MACA/675/2025	D.M.,RELIANCE GENERAL INSURANCE, KHURDA VS SURATI ROUT	G.P.DUTTA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000082/2008
57	D-MACA/19182/2025	D.M., M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,KHURDA	G.P.DUTTA	//

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	MACA/676/2025	VS BOMANA JANAKI	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000265/2019
58	D-MACA/19188/2025 MACA/677/2025	THE NATIONAL INSURANCE CO. LTD., JHARSUGUDA VS LALA MUNDA	G.P.DUTTA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur Mac/0000128/2017
59	D-MACA/19280/2025 MACA/678/2025	HRUSIKESH SAHU VS JAYANTI NAIK	SATYA SIVA SUNDAR MOHANTY VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahandi Mac/0000048/2020
60	D-MACA/19470/2025 MACA/679/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS SUSHAMA NAIK	ADAM ALI KHAN VS	// 1ST M.A.C.T., DEOGARH(Debagarh ) Mac/0000045/2023
61	D-MACA/21068/2025 MACA/680/2025	LOPAMUDRA SAHOO VS BISWAJIT SAHOO	SARAT CHANDRA SWAIN VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000860/2020
62	D-MACA/21379/2025 MACA/681/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT VS CHANDRIKA BHATRA	ADAM ALI KHAN VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000135/2017
63	D-RSA/19465/2025 RSA/279/2025	PADMALOCHAN ROUT VS NAGENDRA DANDAPAT	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000104/2017
64	D-WP(C)/18367/2025 WP(C)/16286/2025	PARAKHITA PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// () //
65	D-WP(C)/19033/2025 WP(C)/16287/2025	ANADI CHANDRA PRUSETH VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// () //
66	D-WP(C)/23586/2025 WP(C)/16288/2025	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// () //
67	D-WP(C)/19749/2025 WP(C)/16289/2025	NATIONAL HIGHWAY AUTHORITY OF INDIA,BBSR VS UNION OF INDIA	BISWAJIT DAS VS	// () //
68	D-WP(C)/22094/2025 WP(C)/16290/2025	BHASKAR CHOUDHURY VS	RAJIB LOCHAN PATTNAIK VS	// ()

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69	D-WP(C)/20400/2025 WP(C)/16291/2025	STATE OF ODISHA SURENDRA NAYAK VS	TRILOCHAN PANIGRAHI VS	// // 0
70	D-WP(C)/23668/2025 WP(C)/16292/2025	STATE OF ODISHA PRAVAT KUSUM MANDAL VS	DEEPALI MAHAPATRA VS	// // 0
71	D-WP(C)/22162/2025 WP(C)/16293/2025	ODISHA STATE MEDICAL CORPORATION LTD., KHURDA SANDEEP KUMAR BARAL VS	AMRITA NAYAK VS	// // 0
72	D-WP(C)/22013/2025 WP(C)/16294/2025	UNION OF INDIA KALPESH RANA VS	JEEVANJYOTI MOHANTY VS	// // 0
73	D-WP(C)/23683/2025 WP(C)/16295/2025	BIDYADHAR MAHANTA AKSHAYA KUMAR PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0
74	D-WP(C)/23696/2025 WP(C)/16296/2025	STATE OF ODISHA SUMAN KABI VS	ASHOK KUMAR BEHERA VS	// // 0
75	D-WP(C)/23566/2025 WP(C)/16297/2025	STATE OF ODISHA SUKANTI SWAIN VS	GOKULANANDA SAHU VS	// // 0
76	D-WP(C)/19381/2025 WP(C)/16298/2025	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR HARI TELEMATICS PVT.LTD(HTPL), BBSR VS	PRABIR KUMAR PRADHAN VS	// // 0
77	D-WP(C)/22125/2025 WP(C)/16299/2025	THE CHAIRMAN CUM MANAGING DIRECTOR(CMD), ELECTRONICS CORPORATION OF INDIA LTD, SECUNDERABAD MANORANJAN SAHOO VS	SRIKHETRA MISHRA VS	// // 0
78	D-WP(C)/22849/2025 WP(C)/16300/2025	STATE OF ODISHA PRATAP KUMAR SINGH VS	PRASANNA KUMAR DASH VS	// // 0
79	D-WP(C)/22888/2025 WP(C)/16301/2025	STATE OF ODISHA UTTAM KUMAR NAIK VS	MANORANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

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80	D-WP(C)/22890/2025 WP(C)/16302/2025	RUHIDAS MURMU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
81	D-WP(C)/22684/2025 WP(C)/16303/2025	KHIROD KUMAR JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
82	D-WP(C)/23184/2025 WP(C)/16304/2025	RAJENDRA PRASADA BISHOYI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
83	D-WP(C)/22685/2025 WP(C)/16305/2025	BIMALENDU PRUSTY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
84	D-WP(C)/23658/2025 WP(C)/16306/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, ODISHA	ARUN KUMAR MISHRA 2 VS	// 0 //
85	D-WP(C)/22613/2025 WP(C)/16307/2025	AMULYA MAHARANA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
86	D-WP(C)/22692/2025 WP(C)/16308/2025	SIBA NAYAK VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
87	D-WP(C)/22375/2025 WP(C)/16309/2025	ATAL BIHARI VAJPAYEE TRUST, JAGATSINGHPUR VS PARADEEP PORT AUTHORITY, JAGATSINGHPUR	LALIT KUMAR MAHARANA VS	// 0 //
88	D-WP(C)/23499/2025 WP(C)/16310/2025	UNION OF INDIA VS BIRANCHI NARAYAN SAMAL	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
89	D-WP(C)/23189/2025 WP(C)/16311/2025	RABI ROUT VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD., MUMBAI	NETRANANDA BISWAL VS	// 0 //
90	D-WP(C)/23662/2025 WP(C)/16312/2025	RANGALATA BEHERA VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	ARUN KUMAR MISHRA 2 VS	// 0 //
91	D-WP(C)/20652/2025	ABHIRAM SHARMA	AMITABH MISHRA	//

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	WP(C)/16313/2025	VS MAHANADI COALFIELDS LTD., SAMBALPUR	VS	0 //
92	D-WP(C)/22513/2025 WP(C)/16314/2025	SIBA SHANKAR PATTANAYAK VS STATE OF ODISHA	VS	// 0 //
93	D-WP(C)/22794/2025 WP(C)/16315/2025	ASHARAM MAJHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
94	D-WP(C)/23647/2025 WP(C)/16316/2025	RAJEEB PUJARI VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
95	D-WP(C)/22800/2025 WP(C)/16317/2025	SHUSIL KUMAR DAS VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
96	D-WP(C)/22403/2025 WP(C)/16318/2025	BIRENDRA KUMAR BARIHA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
97	D-WP(C)/23286/2025 WP(C)/16319/2025	DR.SUDHIR KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
98	D-WP(C)/23728/2025 WP(C)/16320/2025	NIRMAL KUMAR PANI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
99	D-WP(C)/21015/2025 WP(C)/16321/2025	SUDARSHAN PARIDA VS STATE OF ORISSA	TRILOCHAN PANIGRAHI VS	// 0 //
100	D-WP(C)/20834/2025 WP(C)/16322/2025	M/S. CHOLA BUSINESS SERVICES LIMITED, DHENKANAL VS BIMAL KUMAR SAMAL	BOSWAROOPA PATI VS	// 0 //
101	D-WP(C)/23664/2025 WP(C)/16323/2025	LAXMAN MARNDI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
102	D-ABLAPL/17007/2025 ABLAPL/6912/2025	GYANA RANJAN PRUSTY VS	SUSANTA KUMAR BARAL VS	KHUNTUNI /64 /2025 0

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103	D-ABLAPL/17088/2025 ABLAPL/6913/2025	STATE OF ODISHA GLIM NAYAK @ ALISHA NAYAK VS	MAHES DAS VS	// BALLIGUDA /132 /2025 ()
104	D-ABLAPL/17211/2025 ABLAPL/6914/2025	STATE OF ODISHA KHADIA JAL @ KHADI JAL VS	MAHES DAS VS	// LOISINGHA(BOLANGIR) /144 /2025 ()
105	D-ABLAPL/17281/2025 ABLAPL/6915/2025	STATE OF ODISHA ARYA PATNAIK VS	BISWAJIT NAYAK VS	// NAYAPALLI P.S. /788 /2022 ()
106	D-ABLAPL/17496/2025 ABLAPL/6916/2025	STATE OF ODISHA SUSANTA KUMAR JENA VS	PRASANTA KUMAR NANDA VS	// MAHILA P.S.(BBSR) /142 /2025 ()
107	D-ABLAPL/16900/2025 ABLAPL/6917/2025	STATE OF ODISHA PRABHAT RANJAN OJHA VS	KUMAR PRAJWAL VS	// BYREE /27 /2025 ()
108	D-ABLAPL/17240/2025 ABLAPL/6918/2025	STATE OF ODISHA AMARESH KUMAR PATTANAİK VS	SIDHARTHA MISHRA VS	// CUTTACK SADAR /288 /2024 ()
109	D-ABLAPL/16790/2025 ABLAPL/6919/2025	STATE OF ODISHA SUMITRA SING VS	JAYANTA KUMAR MAJHI VS	// NILGIRI /159 /2025 ()
110	D-ABLAPL/17563/2025 ABLAPL/6920/2025	STATE OF ODISHA SUDAM MAHARNA VS	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /127 /2025 ()
111	D-ABLAPL/16281/2025 ABLAPL/6921/2025	STATE OF ODISHA BIPIN @ BIPIN KUMAR ROHIDAS VS	SWARAJ PATEL VS	// KINJIRKELA /217 /2024 ()
112	D-ABLAPL/17636/2025 ABLAPL/6922/2025	STATE OF ODISHA RAJKISHORE SAHOO VS	RAKESH BEHERA VS	// BALIANTA P.S. /219 /2025 ()
113	D-ABLAPL/16798/2025 ABLAPL/6923/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	SAROJ KUMAR DASH VS	// JENAPUR /163 /2025 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/16318/2025 ABLAPL/6924/2025	SHASHIKANTA LENKA @ ALOK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	OLATPUR /56 /2025 () //
115	D-ABLAPL/17643/2025 ABLAPL/6925/2025	SANJIT KISKU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /288 /2025 () //
116	D-ABLAPL/17673/2025 ABLAPL/6926/2025	SUBRAT BARIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /159 /2025 () //
117	D-ABLAPL/16404/2025 ABLAPL/6927/2025	NARENDRA LENKA VS STATE OF ODISHA	SRIMA DASH VS	MAHILA P.S. BUXIBAZAR /80 /2025 () //
118	D-ABLAPL/17677/2025 ABLAPL/6928/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /151 /2025 () //
119	D-ABLAPL/16099/2025 ABLAPL/6929/2025	MRUTUNJAY BADAJENA @ MRUTUNJAYA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LINGARAJ P.S. /133 /2025 () //
120	D-ABLAPL/16799/2025 ABLAPL/6930/2025	S.K. ZAKIR @ SHEIK ZAKIR VS STATE OF ODISHA	CHITA RANJAN DASH VS	BERHAMPUR TOWN /188 /2025 () //
121	D-ABLAPL/16869/2025 ABLAPL/6931/2025	JOGENDRA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /113 /2025 () //
122	D-ABLAPL/16870/2025 ABLAPL/6932/2025	TUKU @ BRAHMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000042/2025
123	D-ABLAPL/16882/2025 ABLAPL/6933/2025	GANESH CHANDRA MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
124	D-ABLAPL/16873/2025 ABLAPL/6934/2025	HIMANSHU MOHAN DEO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
125	D-ABLAPL/16886/2025	ASHUTOSH PADHAN	JYOTIRMAYA SAHOO	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6935/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/16877/2025 ABLAPL/6936/2025	NARENDRA KUMAR HOTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
127	D-ABLAPL/16888/2025 ABLAPL/6937/2025	SANGRAM SAMANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /70 /2025 () //
128	D-ABLAPL/16889/2025 ABLAPL/6938/2025	AJIT KUMAR DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	BANHARPALI /47 /2024 () //
129	D-ABLAPL/16894/2025 ABLAPL/6939/2025	SABYASACHI MOHAPATRA @ TUBULU VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /192 /2025 () //
130	D-ABLAPL/16824/2025 ABLAPL/6940/2025	PRADEEP KUMAR DEY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /117 /2025 () //
131	D-ABLAPL/16895/2025 ABLAPL/6941/2025	BIKASH KUMAR MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN () //